GOVERNMENT OF INDIA MINISTRY OF COMMERCE & INDUSTRY (DEPARTMENT OF COMMERCE)

LOK SABHA UNSTARRED QUESTION NO. 2129 TO BE ANSWERED ON 01st JANUARY,2018

REVIVAL OF CLOSED TEA GARDENS

2129. SHRI KANWAR SINGH TANWAR:

Will the Minister of COMMERCE & INDUSTRY (वणिज्य एवं उद्योग मंत्री) be pleased to state:

- (a) the details of tea gardens lying closed at present, State-wise;
- (b) whether the Government has chalked out any programme to revive these closed tea gardens;
- (c) if so, the details thereof; and
- (d) if not, the reasons therefor?

ANSWER

वाणिज्य एवं उद्योग मंत्रालय में राज्य मंत्री (श्री सी. आर. चौधरी)

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI C. R. CHAUDHARY)

(a) to (d):At present, there are twelve closed tea gardens in the country, nine in the State of West Bengal and three in the State of Kerala. The details regarding date of closure and current status are given in Annexure. Central Government and Tea Board are in active coordination with the State Government concerned to make the gardens functional and if required, by transferring the lease of land to other interested entrepreneurs.

ANNEXURE

Sl. No.	Name of the Tea Estate	State	Date of Closure	Current status
1.	Dheklapara Tea Estate		11.03.2006	The estate was officially liquidated by the Hon'ble Calcutta High Court. The garden was put up for e- auction by the Hon'ble Calcutta High Court (Official Liquidator) on 11 th May,2012, but no prospective buyer was available.
2.	BundapaniTea Estate		13.07.2013	The State Govt. has taken possession of the land of the closed Bundapani T.E on 15th Oct,2014, on expiry of lease of land.
3.	DharanipurTea Estate		19.10.2013	The State Govt. has taken possession of the land of the closed Dharanipur T.E on 18th Nov, 2014.
4.	RedbankTea Estate	West	19.10.2013	The State Govt. has taken possession of the land of the closed Redbank T.E on 21st Nov,2014, on expiry of lease of land.
5.	SurendranagarTea Estate	Bengal	19.10.2013	The State Government has cancelled the Land Lease of Surendra Nagar T.E by an order dated 14/11/2014 and the Land has been taken over by the State Government on 13.01.2015
6.	MadhuTea Estate		23.09.2014	The process of sale of the property is under process.
7.	Panighata Tea Estate		10.10.2015	Labour unrest due to non-payment of dues.
8.	ManabariTea Estate		21.03.2016	Labour unrest due to non-payment of dues.
9.	KumlaiTea Estate		15-11-2015	Labour unrest dueto non-settlement of dues.
10.	M/s Peermade Tea Co. Ltd Peermade&LonetreeTe a Estate		01.04.2016	Labour unrest due to non-settlement of labour dues. The Govt. of Kerala is in the process of reopening of the estate.
1	M/s MMJ Plantations- Kottamala&Bonami Tea Estate	Kerala	23.12.2013/ 11.10.2014	The company has got a stay order from the Kerala High Court prohibiting action against the company presently under Tea Act.
12.	Bonaccord Tea Estate		05.03.2015	Estate Management has abandoned the estate due to financial crisis.

State wise details of 12 closed tea gardens in the country
